

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.12044/2017

RAJENDRA SINGH GAHLAUT (DEAD) BY LRS ANR. & ANR.

Appellant(s)

VERSUS

THE REG. COOP. SOCIETIES U.P AND ORS. & ORS.

Respondent(s)

Date : 10-12-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. Navin Pahwa, Sr. Adv.
Ms. Madhavi Agrawal, Adv.
Mr. Vaibhav Niti, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) : Mr. Ravi Prakash Mehrotra, Sr. Adv.
Mr. Jogy Scaria, AOR
Mr. Apoorv Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed by learned counsel for appellants,
list on 11.12.2025.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(KOMAL)
BRANCH OFFICER